

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MONDAL & MANNA COLDSTORE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Mondal & Manna Coldstore Private Limited
2.	Date of incorporation of corporate debtor	29/10/2010
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63020WB2010PTC154357
5.	Address of the registered office and principal office (if any) of corporate debtor	VILL-Ratanpur P.O. Singur P. S. Singur, WB 712409 IN
6.	Insolvency commencement date in respect of corporate debtor	23/09/2019
7.	Estimated date of closure of insolvency resolution process	20/03/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	UMA KOTHARI IBBI/IPA-001/IP-P01041/2017-2018/11714
9.	Address and e-mail of the interim resolution professional, as registered with the Board	20A, Charu Chandra Place (East), Kolkata-700033. caumakothari@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	20A, Charu Chandra Place (East), Kolkata-700033. caumakothari@gmail.com
11.	Last date for submission of claims	6 th October, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Physical Address: Same as given in serial no.10 above.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Mondal & Manna Coldstore Private Limited on 23rd September, 2019.

The creditors of Mondal & Manna Coldstore Private Limited on 23rd September, 2019 are hereby called upon to submit their claims with proof on or before 6th October, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24th September, 2019
Place: Kolkata



A handwritten signature in black ink, appearing to read 'Uma Kothari'.

Uma Kothari
Interim Resolution Professional

Registration no. IBBI/IPA-001/IP-P01041/2017-2018/11714